

In the following 9 Applications for Certified Copies, despite notice dated 02-Mar-2021, applicants have failed, either to make payment of deficit charges or to remove office objections, as the case may be, on or before last date 15-Mar-2021 and therefore, the said applications are hereby rejected, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Date:-16-Mar-2021

Assistant Registrar,  
Decree Department,  
Certified Copy Section,  
City Civil Court, Bombay.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)
1	U-201903353	Beena Rajesh Kadchha (Third Party Application)	589-1959 ( Record Dept. )
2	U-202002346	Sandeep N. Karu Adv. for Def.	8814-1998 ( 20 )
3	U-202002691	Bharat Maknaram Modi (Def. in person)	550-2018 ( 20 )
4	U-202002739	Kaushik B. Thakkar	7691-1996 ( 20 )
5	O-201900423	Adv. S.G. Lakhani for Plaintiff	554-2018 ( 20 )
6	O-201903347	Randhirsingh H Raghuvanshi	3753-1986 ( Record Dept. )
7	O-201903965	Adv Vijay Hiremath for Defendant	2182-2011 ( 13 )
8	O-202000401	Umang N. Shah (Third Party Application)	6034-1996 ( Record Dept. )
9	O-202001295	Emgee Green Co Operative Society Ltd	4418-2011 ( 6 )